

IN THE HIGH COURT OF KARNATAKA AT BENGALURU
ON THE DAY OF Friday THE 21st Day Of February 2025
COURT HALL NO.2, SITTING AT KALABURAGI BENCH (AFTER COMPLETION OF DIVISION
BENCH MATTERS OF HON'BLE SSDYJ & HON'BLE RDHJ)
at 02:30PM
BEFORE
THE HON'BLE JUSTICE S SUNIL DUTT YADAV

(To get Daily Causelist through telegram, join High Court telegram channel by
clicking: <https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

Sl.No. Case No.

Pet/AppL/Comp & Adv

Resp & Adv

MATTER PERTAINS TO PRINCIPAL BENCH BENGALURU

FOR BEING SPOKEN TO

1	WP 13249/2020 (S, RES) REG: NON FILING OF AMENDED WP V/O/DTD 04/04/2024, (DATE)	<i>PET: KARNATAKA HIGH COURT EMPLOYEES WELFARE ASSOCIATION VIVEK HOLLA, HOLLA AND HOLLA</i>	<i>RES: STATE OF KARNATAKA AND OTHERS AGA FOR R1 & R2 (MA NOT FILED) H SHANTHI BHUSHAN DSG FOR R3 & R4 B V VIDYULATHA FOR R5</i>
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